

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:108

ANSWERED ON:12.12.2013

DAM REHABILITATION AND IMPROVEMENT PROJECT

Rama Devi Smt. ;Vijayan Shri A.K.S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of dams constructed in various parts of the country along with the year of their construction, State-wise;
- (b) whether a large number of dams are in a dilapidated condition and if so, the steps taken by the Government to repair/ renovate these dams along with the funds allocated/utilised for this purpose during each of the last three years and the current year, State/Project-wise;
- (c) whether any proposals have been received from the States for repair/ renovation of dams and if so, the details thereof including the action taken thereon;
- (d) whether the Government has also taken up Dam Rehabilitation and Improvement Project (DRIP) with funding assistance from the World Bank and if so, the details thereof including the number of dams taken under the project and the estimated cost, State-wise; and
- (e) the funds allocated and spent under the project during the last three years and the current year along with the success achieved as a result thereof, State-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 108 TO BE ANSWERED ON 12.12.2013 REGARDING DAM REBAHILITATION AND IMPROVEMENT PROJECT.

(a) As per National Register of Large Dams, 2013 compiled by the Central Water Commission (CWC), there are 5189 large dams in India, of which 4842 have been completed and 347 are under construction. These dams have been built at different points of time as brought out in the National Register and as tabulated at Annexure-I.

(b) to (e): As per the information made available in Central Water Commission by States, no dams have been reported to be in dilapidated condition. However, there are some dams that require repairs, renovations and general improvements for structural and operational safety consideration. Dams are maintained by the concerned dam owners which are mostly the State Governments, and actions for their maintenance, repair and renovation are required to taken by the concerned dam owner only. However, the Union Government has constituted the National Committee on Dam Safety and Central Dam Safety Organisation in Central Water Commission to render technical advice on the dam safety activities in various States and suggests improvements in this regard.

In 2008, proposals were received from 13 states (namely Bihar, Gujarat, Maharashtra, Uttar Pradesh, Andhra Pradesh, Jharkhand, Uttarakhand, West Bengal, Chhattisgarh, Madhya Pradesh, Orissa, Kerala and Tamil Nadu) for participation in the "Dam Rehabilitation and Improvement Project (DRIP)" taken up with World Bank assistance for rehabilitation of existing dams. Subsequently on the basis of institutional readiness, commitment etc. DRIP was finalized by World Bank for implementation in four States, namely Madhya Pradesh, Orissa, Kerala and Tamil Nadu and in Central Water Commission.

Under DRIP, about 223 large dams would be rehabilitated. The estimated cost of project is Rs. 2100 crore. Out of the total project cost, 80% will be funded by the World Bank and balance by the respective State Governments and Central Government. DRIP has become effective from 18th April, 2012, and will be implemented over a period of six-years. The State-wise numbers of dams covered under DRIP and the details of project cost are indicated in the table below:

State	No of DRIP dams	Total Project Cost (Rs. Crore)
Kerala	31	279.98
Orissa	38	147.74
Madhya Pradesh	50	314.54

Tamil Nadu	104	745.49
CWC	132.00	
Unallocated	480.24	
Resources		
Total	223	2100.00

(The funds reserved for other States who could not be accommodated at project finalisation stage.)
 DRIP implementation is in its initial stages. The State-wise fund allocation as well as fund utilization under the project during the last and the current year is given below:

(Rs. in Lakhs)

Implementing Agency	First Year (2012-13)	Current Year (2013-14)	Total Utilization upto September 2013
Madhya Pradesh	350	207.82	3000 292.98 500.8
Odisha	400	32.14	1050 10.71 42.85
Tamil Nadu	120.65	55.89	39487 101.01 156.9
Kerala	6125	5.69	8012 231.01 236.7
CWC	230	42.41	3600 29.89 72.3
Total	7225.65	343.95	55149 665.6 1009.55